

HIGH COURT OF DELHI  
Shershah Road, New Delhi

2446-2455  
No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated: 18/04/23

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

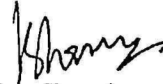
1. The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
3. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
4. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
5. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
6. The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.
7. The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
8. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" on 29<sup>th</sup> & 30<sup>th</sup> April, 2023.

Sir/Madam,

In continuation to this court's letters No. 1973-1976/DHC/Gaz./G-3/2023 dated 24.03.2023 and 2438-2440/DHC/Gaz./G-3/2023 dated 18.04.2023 (copy enclosed), I am directed to forward herewith letter No. HPJA/NZ Reg. Conf./2023/982 dated 12.04.2023, received from the Director, Himachal Pradesh Judicial Academy, Shimla, on the above subject, and to request you to kindly ask the nominated judicial officers to send their tour programme(s), contact number, email ID's directly to Himachal Pradesh Judicial Academy, Shimla on e-mail ID: [ja-hp@nic.in](mailto:ja-hp@nic.in).

Yours Sincerely



(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)  
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 23017-28 Misc/Trng/Gaz./2023 Dated, Delhi the 18 APR 2023

Ref: 23154-162/Misc/Trng/Gaz./2023, dated 24.03.2023

Copy forwarded along with its enclosures to the following, for information and necessary action.

- 1) All the concerned officers of Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.
- 6) The Dealing Clerk (Leave), Judicial Branch, Central District, Tis Hazari Court, Delhi.

Encl: As above

  
(Kaveri Baweja)

Officer-In-Charge (Judicial Branch, HQs)  
For Principal District & Sessions Judge(Hqs):Delhi

**Names of the nominated Judicial officers**

1.	Mr. Praveen Kumar, Principal District & Sessions Judge, North-East, KKD, Delhi
2.	Mr. Vinod Kumar, Principal District & Sessions Judge, West, THC, Delhi
3.	Ms. Shail Jain, Principal District & Sessions Judge, Shahdara, KKD, Delhi
4.	Mr. Kapil Kumar, CMM, West, THC, Delhi
5.	<del>Mr. Siddhartha Malik, CMM, Central, THC, Delhi</del>
6.	Mr. Puneet Pahwa, CMM, South, Saket, Delhi
7.	Mr. Shirish Aggarwal, CMM, North-East, KKD, Delhi
8.	Ms. Shivani Chauhan, CMM, South-East, Saket, Delhi
9.	Mr. Rohit Gulia, CMM, North-West, Rohini, Delhi
10.	Ms. Snigdha Sarvaria, CMM, New Delhi, Patiala House Courts, New Delhi
11.	Ms. Preeti Parewa, CMM, Shahdara, KKD, Delhi
12.	<del>Mr. Anurag Dass, CMM, Central, THC, Delhi</del>
13.	Mr. Paswan Kumar Jain, Chairman (IT & Digitization), Central District, RACC, Delhi
14.	Ms. Neelofer Abida Perveen, Special Judge (PC Act) (CBI), RACC, New Delhi
15.	Mr. Sudhanshu Kaushik, ADJ+ Wakf Tribunal, New Delhi, Patiala House Courts, New Delhi
16.	Mr. Sunil Kumar Sharma, ASJ, West, THC, Delhi
17.	Mr. Sushil Kumar, ASJ (FTSC) (RC), South-West, Dwarka, Delhi
18.	Mr. Prem Kr. Barthwal, District Judge (Commercial Court), South District, Saket Courts, Delhi
19.	Mr. Pankaj Gupta, District Judge (Commercial Court), South-West District, Dwarka Courts, Delhi

HIGH COURT OF DELHI  
Shershah Road, New Delhi

No. DHC/Gaz./G-3/2023

Dated

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]  
Email: rgoda@nja.gov.in

Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" [P-1332] (29<sup>th</sup> & 30<sup>th</sup> April, 2023).

Sir,

In continuation to this court's letter No. 1972/DHC/Gaz./G-3/2023 dated 24.03.2023, on the above subject, I am directed to say that Hon'ble the Chief Justice has been pleased to exempt (i) Ms. Shalinder Kaur, Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi, (ii) Mr. Ravinder Dudeja, Registrar General, Delhi High Court, and (iii) Mr. Kanwaljeet Arora, Registrar (Vigilance), Delhi High Court from attending the programme no. P-1332, North Zone -II Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 29<sup>th</sup> & 30<sup>th</sup> April, 2023 at Shimla (HP), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy and in their place Mr. Prem Kr. Barthwal, District Judge (Commercial Court), South District, Saket Courts, Delhi and Mr. Pankaj Gupta, District Judge (Commercial Court), South-West District, Dwarka Courts, Delhi have been nominated for attending the said programme.

Yours Sincerely,

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)  
for Registrar General

38-2440

/DHC/Gaz./G-3/2023

Dated 18/04/23

- Copy along with copy of letters dated 13.03.2023 and 12.04.2023 received from the Director, National Judicial Academy and the Director, Himachal Pradesh Judicial Academy, Shimla respectively forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and to ask them to furnish their contact details, e-mail Id's and tour programme directly to Himachal Pradesh Judicial Academy, Shimla:-
  - The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
  - The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
- Copy forwarded for information and necessary action to:-
  - The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
  - JR-cum-PA to Registrar General, Delhi High Court, New Delhi with the request to bring the same to the notice of Worthy Registrar General of this Court.
  - PA to Registrar (Vigilance), Delhi High Court, New Delhi with the request to bring the same to the notice of Worthy Registrar (Vigilance) of this Court.The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla - 171001, e-mail- [hicourt-hp@nic.in](mailto:hicourt-hp@nic.in).

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)



**HIMACHAL PRADESH JUDICIAL ACADEMY, SHIMLA**

16 Mile, Shimla-Mandi National Highway, District Shimla - 171014

[Est. vide Notification No. Home (E) 3-17/2003-II dated 24<sup>th</sup> November 2005]

Phone: 0177-2779960

e-Mail: [ja-hp@nic.in](mailto:ja-hp@nic.in)

Telefax: 0177-2779960

Web: [www.hpsja.nic.in](http://www.hpsja.nic.in)

Ref. No.: HPJA/NZ Reg. Conf./2023/ 982

Dated: 12.04.2023

To

The Worthy Registrar General,  
High Court of Delhi,  
Sher Shah Road, New Delhi - 110503

Subject: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" on 29<sup>th</sup> & 30<sup>th</sup> April, 2023.

Sir,

"Jai Hind"

I have the honour to submit that the North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" on 29<sup>th</sup> & 30<sup>th</sup> April, 2023 is to be held at Hotel Peterhoff, Chaura Maidan, Shimla.

I may, therefore, request your goodself to kindly send the list and tour programme(s) of Hon'ble Judges of your High Court coming to Shimla for participating in the aforesaid Conference, at the earliest so that the boarding & lodging arrangements for 'Their Lordships' are in a smooth manner.

It is also requested your goodself to please send the list of Judicial Officers nominated for attending the aforesaid Regional Conference along with their contact numbers and email IDs. The nominated Judicial Officers may please be advised to send their tour programme(s) to the Academy at the earliest possible.

Thanking you,

Yours faithfully,

*Rajeev Bali*  
(Rajeev Bali)

Director

Dated: 12.04.2023

Endst. No.: HPJA/NZ Reg. Conf./2023/

Copy forwarded information and further necessary action to:

1. The Ld. Registrar (Administration), National Judicial Academy, Bhadbhada Road, P.O. Suraj Nagar, Bhopal -- 462 044 (M.P.).
2. The Ld. Director, Delhi Judicial Academy, Sector 14, Dwarka, New Delhi-110078 [Phone: 011-28036684, Fax: 011-28036683 & Email: [dja@nic.in](mailto:dja@nic.in)].

*SD/-* DELHI HIGH COURT  
Director  
Gazette Branch  
Diary No. 1742  
Dated 15/04/2023

*827*

*12/4/2023*

*579/RV  
13/04/2023  
R/V*

*13/4/2023*

*JR (NZ-IB)*

*15.4.2023*

*JA (G.O. I.A.)*

*15/4/23*

*ADJ (9928)*